

RE. MOTION FOR ADJOURNMENT
AND CALLING ATTENTION
NOTICE

Shri Hari Vishnu Kamath (Hos-
hangabad): Sir, before you proceed
to the next item of business, may I
remind you of the notice of the Ad-
journment Motion in respect of which
the hon. Minister wanted to make
a statement? You promised to refer
to it in the House.

Mr. Speaker: Probably the hon.
Member has been told that the state-
ment would be made at 4 O'clock in
the evening.

Shri Hari Vishnu Kamath: The
House has not been told about it. I
should like to remind you of it.

श्री राम सेवक यादव (वाराणसी)

अध्यक्ष महोदय, मैंने एक कालिंग एटेंशन
नोटिस दिया था

अध्यक्ष महोदय : इस तरह में नहीं
आपको पूछना चाहिये । अगर आपने कालिंग
एटेंशन नोटिस दिया है तो उसकी इतिला
आपको मिल जायेगी कि उसका क्या हुआ है,
क्या वह मंजूर हुआ है या नहीं और अगर
हुआ है तो किस दिन लिया जायेगा ।

श्री राम सेवक यादव : म को इतला मिली
कि वह नामंजूर कर दिया गया है । वह
दिल्ली का वाक्या है । एक मिल में मजदूरों
और मिल के प्रबन्धकों में झगड़ा हुआ .

अध्यक्ष महोदय : आर्डर आर्डर, श्री राम
सेवक यादव तो बहुत पुराने मेम्बर हैं और
बहुत जानते हैं कि जब उनको जवाब दे दिया
गया है तो उसी वक्त उनको उठ कर उसे

रेज नहीं कर देना चाहिये । अगर उनको
कोई शिकायत है तो वह उसे मेरे पास आ कर
कर सकते हैं ।

12.24 hrs.

PAPERS LAID ON THE TABLE

AUDIT REPORT AND APPROPRIATION AC-
COUNTS OF DEFENCE SERVICES

**The Deputy Minister in the Minis-
try of Finance (Shri B. R. Bhagat):**
On behalf of Shri Morarji Desai, I
beg to lay on the Table a copy of
the each of the following papers:

- (i) Audit Report, Defence Ser-
vices, 1962 under Article 151
(1) of the Constitution.
[Placed in Library, See No.
LT-68/62].
- (ii) Appropriation Accounts of the
Defence Services for the year
1960-61 and Commercial Ap-
pendix there to. [Placed in
Library, See No. LT-67/62].

AMENDMENTS TO INDIAN TELEGRAPH
RULES, 1951

**The Minister of Transport and
Communications (Shri Jagjivan Ram):**
I beg to lay on the Table a copy each
of the following notifications making
certain further amendments to the
Indian Telegraph Rules, 1951, under
sub-section (5) of section 7 of the
Indian Telegraph Act, 1885:—

- (i) G.S.R. No. 37 dated the 6th
January, 1962.
- (ii) G.S.R. No. 117 dated the 27th
January, 1962.
- (iii) G.S.R. No. 212 dated the 17th
February, 1962.
Placed in Library See No. LT-69/62.